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W.P(C)No. 604 OF 2002
ITEM No.301
AT 2.00 P.M.

Court No.1

SECTION X/IV/XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

W.P.(CIVIL) 604/2002

SANJEEV GUPTA & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent (s)

(With Office Report)

WITH W.P.(C) 616/2002 (With Office Report), W.P.(C) 634/2002 (With appln for exemption from filing O.T. and stay, W.P.(C) 22/2003 (With appln .for stay and Office Report), W.P.(C) 11/2003, W.P.(C) 14/2003 (With appln. for ex-parte stay), W.P.(C) 16/2003, W.P.(C) 26/2003, W.P.(C) 25/2003, W.P.(C) 27/2003 (With appln. for ex-parte stay), W.P.(C) 33/2003 (With appln. for ex-parte stay), W.P.(C) 34/2003, CA 2030/2003 (with appln. for permission to place addl documents on record and Office Report), W.P.(C) 391/2003 (With Office Report), W.P.(C) 404/2003 (With appln. for stay), W.P.(C) 488/2003 (With appln. for stay), W.P.(C) 185/2004 (With appln.for stay), W.P.(C) 184/2004 (With appln.for stay), W.P.(C) 166/2004 (With appln.for stay and Office Report), W.P.(C) 190/2004 (With Office Report), W.P.(C) 172/2004 (With appln.for stay and Office Report), SLP(c).../2004 CC 2256-2258 (with I.A.1-3 c/delay in filing SLP and c/delay in refiling SLP and Office Report),

Date : 06/08/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)
Mr.Manoj Goel,Adv.,
Mr.Shuvodeep Roy,Mr.Wajiih Shafiq,
Ms.Suruchi Agarwal,Mr.Brij Bhushan,Advs.

In WP 634/02 Dr.Rajeev Dhawan,Sr.Adv.,
Ms.Malini Poduval,Ms.Lansinglu Rongmei,Advs.

In WP 16/2003 Mr.C.S. Rajan,Sr.Adv.,
Ms.Malini Poduval,Ms.Lansinglu Rongmei,Advs.

Mr.Senthil Jagadeesan,Adv.,
Mr.V. Ramasubramanian,Adv.

Mr.Naresh Kumar,Adv.

Mr.Praveen Kumar,Adv.

Mrs.B. Sunita Rao,Adv.

Mr.B.V. Deepak,Adv.

Mr.Mohinder Singh,Adv.

Mr.G.Sivabalamurugan,Adv,
Mr.Y. Arunagiri,Adv.,

Mr.V.N. Raghupathy,Adv.

Ms.Shobha,Adv.

Mr.Gouttam Das,Adv.

Mr.Vishwa Pal Singh,Adv.

Mr.S.K. Sinha,Adv.,

Mr.Rajiv Nanda,Adv.

Mr.Mathai M. Paikeday,Sr.Adv.,

Mr.Adolf Mathew,Mr.Sanjay Jain,Advs.

For the Intervenor: Mr.S.C. Paul,Adv.,

Mr.Manoj Kulshrestha,Adv.

Mr.A.K. Chopra,Sr.Adv.,

Mr.B.S.Mittal,Adv. Mr.P.N. Puri,Advs.

For Respondent (s)

for MCI Respondent/

Appellant Mr.Maninder Singh,Adv.,

Mrs.Pratibha M. Singh,Mr.Ankur Talwar,

Mr.Saurbh Mishra,Mr.Kirtiman Singh,

Mr.Angad Mirdha,Advs.

Mr.S.A. Syed,Adv.

Mr.R. Mohan,Sr.Adv.,

Mr.N.N. Goswami,Sr.Adv.,

Mr.Hemant Sharma,Ms.R. Hakeen,

Mr.D.S. Mahra,Advs.

Mr.Manoj Swarup,Adv.,

Mr.Ajay Kumar,Adv.

UPON hearing counsel the Court made the following

O R D E R

CA 2030/2003 Hearing is separated.

In rest of the matters hearing concluded. Judgment reserved.

Written submissions, if any, be filed within one week.

(Vijay Kumar Sharma)(Radha R.Bhatia)

AR cum PS to Hon.Judge Court Master